(c) whether Government has drawn any action plan for restoration of heavily eroded coastline in a phased manner?

THE MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): (a) Yes, Sir.

(b) Ministry of Earth Sciences through National Centre for Coastal Research (NCCR) and National Institute of Ocean Technology (NIOT) identified two sites, Kadalur Periyakuppam in Tamil Nadu and City of Puducherry, as pilot projects for beach restorations. The other identified sites include Pentha, Puri and Ramchandi in Odisha, Visakhapatnam and Uppada in Andhra Pradesh, 9 sites of Tuticorin District and 2 sites of Tirunelveli district in Tamil Nadu and Poonthura, Shankamugam and Valiyathura in Kerala.

(c) No, Sir. However, NIOT has developed and successfully demonstrated innovative solutions for beach restoration at Kadalur Periyakuppam in Tamil Nadu and City of Puducherry. Technical support has been extended to State Governments for other identified sites towards their restoration.

Increase in the deposit insurance cover cap

2419. SHRI JOSE K. MANI: Will the Minister of FINANCE be pleased to state:

(a) whether Government will consider hiking the deposit insurance cover cap that was revised more than 25 years ago in hindsight of miseries and heartbreaks faced by the poor and middle-class depositors of the Punjab and Maharashtra Cooperative (PMC) Bank that caved under without a sign;

(b) whether Damodaran Committee on Customer Services in Banks set up by RBI had recommended in 2011 a five-fold increase in the cap to $\overline{\xi}$ 5 lakhs; and

(c) the quantum of premium collected by DICGC on deposit insurance in commercial banks since its inception and the quantum of payout on claims by depositors of failed commercial banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) The Deposit Insurance and Credit Guarantee Corporation (DICGC), a wholly owned subsidiary of the Reserve Bank of India (RBI), provides insurance for bank deposits upto the limit fixed by the Corporation, in terms of the provisions of the DICGC Act, 1961. Section 16(1) of the Act provides that the

Corporation may, from time to time, having regard to its financial position and to the interest of the banking system of the country as a whole, raise, with the previous approval of the Central Government, the financial limit of the total amount payable to one depositor in respect of his deposit at all the branches of a bank taken together. No proposal has been received from RBI in this regard.

(b) RBI had constituted a Committee under the Chairmanship of Shri M. Damodaran to look into banking services rendered to retail and small customers, including pensioners, and also to look into the system of grievance redressal mechanism prevalent in banks, its structure and efficacy and suggest measures for expeditious resolution of complaints. The Committee had, *inter alia*, recommended that the deposit insurance cover provided by DICGC should be raised to \gtrless 5 lakhs so as to encourage individuals to keep all their deposits in a bank convenient for them.

(c) Since the inception of deposit insurance, the total premium paid by commercial banks is $\overline{\mathbf{x}}$ 88,523 crore and the total payout to depositors of failed commercial banks on account of claims is $\overline{\mathbf{x}}$ 296 crore.

Impact of NPAs on Indian economy

2420. SHRI ELAMARAM KAREEM: Will the Minister of FINANCE be pleased to state:

(a) whether Government is aware that our economy is going through a crisis at present;

(b) the steps taken by Government to overcome such a crisis;

(c) the projected and actual GDP growth rate of country in the last two quarters and also in the last five years;

(d) whether the accumulation of NPAs are also a reason for such a crisis;

(e) in what way the relaxation in process of getting loans will help the economy to improve; and

(f) which is the industry and who is the person availing the highest amount as loan from our public sector banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Government is aware of moderation in Gross Domestic